[RAJYA SABHA]

worst offenders in the matter of violation of the orders of ban on production of coloured cotton sarees by powerlooms' I wish to clarify in this connection that the reference to Andhra Pradesh had been made in adverten ly I had actually meant to refer to Maharashtra and Madhya Pradesh and not Andhra Pradesh

## PAPERS LAID ON THE TABLE

THIRTY FIRST ANNUAL REPORT (1970-71) OF THE COFFEE BOARD

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A C GEORGE) Sir, I beg to lay on the Table, a copy (in Hindi) of the Thrity first Annual Report of the Coffee Board for the vear 1970 7I. [Placed in Library See No LT 3554/721

ELEVENTH ANNUAL REPORT OF THE OIL AND NATURAL GAS COMMISSION AND RELATED PAPERS

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS(SHRI DALBIR SINGH) Sir. I beg to lay on the Table, under sub-section (3) of section 23 read with sub-section (4) of section 22 of the Oil and Natural Gas Commission Act, 1959, a copy each (in English and Hindi) of the following papers:-

- (1) Eleventh Annual Report and Accounts of the Oil and Natural Gas Commission for the year 1970 71, together with the auditor's report on the accounts
- (11) Review by Government on the working of the Commission [Placed in Library See No Lt-3578/12 for (i) and (11)]

## CALLING ATTENTION TO A MATTER OF URGENT PUBLIC **IMPORTANCE**

REPORTED DECISION OF THE GOVERN-MENT TO IMPORT A LARGE NUMBER OF TRACTORS WITHOUT SURVEY OF THEIR DEMAND AND QUALITY

SHRIN G GORAY (Maharashtia) . Sir, I beg to call the attention of the Minis-

ter of Agriculture to the reported decision of the Government to import a large number of tractors from various countries without making any survey of their demand and quality vis a-vis production in the country

[MR DEPUTY CHAIRMAN in the Chair]

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE) Mr Chairman. Sir. Government of India has, in consultation with the Planning Commission, decided to import 20, 000 Nos of tractors-50% tractors will be imported in S K D condition with deletions. The tractors for which manufacturing facilities have already been effectively established in the country mainly fall in the H P range of 35-50 By and large, care will be taken to ensure that imports are made of tractors in the H P. ranges other than these already being manufactured in the country Also, only such tractors as have an approved manufacturing programme in the country are proposed to be imported, subject, however, to the availability of foreign exchange As usual, modelwise details of import are being considered by an Inter-Ministerial Committee

Assessment of demand of tractors was made on the basis of pending registerations with the dealers of indigenous manufacturers as well as with Agro-Industries Corporations in the various States (after discounting these figures suitably on account of possible duplicate orders and over lapping) and the projected demand for the period ending 31st December, 1972 Net requirement of tractors was worked out after taking into account the availability from indigenous production, imports in the pipe line, etc.

Even though the gap between the demand assessed on the above basis and the availability of tractors was much more, it was decided to import 20,000 Nos only as import to this extent was considered inescapable. It was, however, decided that the position regarding further imports will be reviewed as soon as the demand for tractors by the National Council of is assessed Applied Economic Research A study of assessment of demand during the remaining period of Fourth Plan and the Fifth Plan period, on scientific basis, has since been

entrusted to National Council of A pied Economic Research and their report is awaited

Government of India is very keen to encourage indigenous production of tractors. In order to encourage domestic production. Government of India have given a number of facilities to the tractor manufacturers. Ministry of Agriculture is constantly in touch with the Ministry of Industrial D veoment with a view to achieve accelerated production within the country.

SHRIN G CORAY I find that the reply given by the Minister is not satisfac tory at all I do not know wheher it is a nuddle or whether it is a racket I am surprised that on the 24th the statement that the Minister of Agriculture Shri F khrtddin Ali Ahmed was reported to have been made in the Consultative Committee was that the Government of India would import 1,20,000 tractors. Then, Sir, surprise was expressed and the Ministry came out with a correction saying that only 20 000 tractors were to be imported. Now, in the Consultative Committee again, as it was reported, the honourable Minister had made two points. One was that massive import of tractors with the necessary spare parts had become necessary because of the new mass ive schemes of increased farm production, etc that the Government was planning to undertake and the second point was about the shortfall in the indigenous production Now, Sir, it was immediately pointed out the next day by the Chairman of M/S Escorts, Shii Nanda that there were a number of tractors lying with the producers and also with the Agro-Industries Corporations in the various States Sir, if you look at the figure, you will find that in reply to a question put here in the Raiya Sabha on the 12th Apr I 1972, the reply given by the Minister says that for the tractors, wh chever brand they may belong to, the prices were in the range of Rs 25,000 to Rs 31, 000. So, if you are going to import about twenty thousand tractors with spare parts, etc, it neans nearly Rs 50 crotes or perhaps more Now, the question is whether there is any need to import so many tractors, because there are so many factors and one of the factors is that in this country there are thousands of tractors remaining

with the various dealers and the Agio Industries Corporations unsold and their number is ,000 You will find that the manufacturers in Madras have shut down and the same thing is happening so far as the trictor manufacture in Barodi is concerned and I think hat if the Govenment's policy of importing tractors to the tune of 20,000 or 30,000 continues we have to take it for granted that the indigenous tractor manufacturers will certainly have to wind up their whole show This does not include the unassembled tractors with the products like the HMT and others

Sir. I feel that all along the Government has not been able to find out the true demand Just now the Minister said that there was a fair demand for tractors. Now, if you analyse the demand you will find that so far as the Massey Ferguson tractor is concerned 90 of the entire demand is for those tractors That shows that the Government will have to import these trac ors if the demand is really genu ne I wou'd like to say that it is not so. This dem n ! is a scrt of made out demand a fase demand put var ou, by the trading centres and the merchants I would like to point out here that it was possible for the indigeenous tractor man factu ers to give all the tractors that we need if the various curbs on them by way of taxation, etc were removed. It is possible, because the installed capacity of all the tractor man ifaciu ers in in India will be sufficient to meet th genous requirements. That is not happening because, Sr, the Government is giving permission to all soits of people to manufacture tractors

Sir, I would quoe an example In Hyderabad a hige building has been erected and I was to dithat there is no machinery in the building at all. There are a few tractors and a few spare parts, because they are not in a position to manufacture tractors. Because of this unrestricted import, I would like to know from the Government, Sir, that if really according to the estimate 20,000 tractors were needed, why is it that the tractors which are the e with the manufacturers and with the trading centies are not being lifted? I can give you the example of Kirloskars. They imported 500 tractors as part of their total in port licence. Sir,

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[Shri N G. Go ay]

not more than 15 to 20 tractors have been lifted, all the remaining tractors are lying with them.

Sir, I do not know if the Government intends to buy more tractors from countries like East Germany, what would happen to tractors we have already with us already got from them, it is a well known story. I would like to know from him whether really these 20,000 tractors are needed by our agriculturists whether it is being done under some pressure—pressure from the world Bank, for instance, or p essure from other countries. other Communist countries Therefore like to would know from Minister that if these 20,000 tractors are going to be imported-most probably very soon-what will happen to the tractor industry in own country? These are the two questions

Then, lastly, Sir, if you are going to put a ceiling on the land have you taken this also into account With the reducion in the ceiling, will it be profitable or will the agriculturists go in for buyin; tractors when the land shrinks to 10 acres or 12 acres? And if tractors are likely to be purchased by smaller agriculturists, is it not necessary to think in terms of smaller Power tillers or some other high and medium variety?

SHRI ANNASAHEB SHINDE . Sir, the hon Member has raised the basic issue and raised some doubt whether Government of India's policy is to discou age domestic production of tractors? May I assure him that it is not at all the intention of the Government? In fact, as I said in the statement, the Government of India's policy is to encourage indigenous production I need not resterate and repeat that our demand is so large that ultimately we will have to develop our indigeneus capacity. There is requirement of tractors of various ranges of horsepower, including power tiller, has been referred to by the hon Member, because our agro-climatic conditions and soil structure differ very mich from area to area So there is requirement of various horsepower ranges in our country But the basic doubt seems to appear to come from

the fact as to what is the assessment. In fact, I have got some figures with me, and from this the hon Member will be convinced that the decision that the Government of India has taken is something which is not arbitrary or which is against the interests of the country as such Last year, when some assessment was made we found that with the indigenous manufacturers—one has to deposit some amount for registering himself-there was a demand for 72,629 tractors W th the Agro-Industries Corporation the demand was for 81,976 This came, to 1,54,000 in Jure 1 'I This did not include the demand of agro service centres, Detence personnal or the tractors required for area development etc So, according to our estimate, their regimement was about 11,0 0 or 12 000 tractors Assuming that 33% of it may be overlapping -somebody might have registered himself that both the places in his anxiety to have it quickly—the demand comes almost to 1,14,000 If estimate of projected demand upto 1972 is taken into account, total demande comes up almost to 2 lakhs

SHRI N G GORAY Seven thousand tractors are already lying there . .

SHRI ANNASAHEB SHINDE I am eoming to that This explains the position obtaining last year. Thereafter, the Tractor (Distribution & Sa'e). Control Order was promulgated from 1-9-71. Under this order, applications are registered after a deposit of Rs. 1,000

There are various forms prescribed and even then we find that the total registration of various makes of imported tractors as on 31st March, 1972, with to Agro-Industries Corporations was 27,000 and with indigenous manufacturers about 30,000 In addition, the Director General of Resettlement for ex-servicemen and defence personnal had registered a list of 15,000 So. the total number of the demand comes to more than 65,000 Now, taking into consideration this registered demand with Rs. 1,000 as deposit and that only 16,000 number is the indigeous production, you can see how much is the wide gap between demand and supply In fact, there was a black market, a number of farmers were

put to a lot of inconvenience One had to wait for months and years only some time back Now, some other factors have come in. Our estimates, therefore, are not wrong

I would again like to mention that the tractors which we are going to import by and large would not be in the same range which are manufactured in this country. The tractors which are manufactured in our country are mainly within the range of 30 H P, to 50 H P. We will it port tractors below 25 H P or above 50 H P barring a few exceptions. Therefore, the indigenous manufacturing programme is not like y to be adversely affected.

However, the point I was making was that there is such a wide demand. Last year due to some fiscal duties, taxation etc there has been some change in the demands particularly of the tractors of very high prices, i. e. Rs. 35,000 or Rs 40,000 There seems to be some slackening of demand But the figures which I gave were of March 1972 and this figure related to the actual registration with deposits Therefore, my Ministry estimates are not in any way wrong. Only what I would like to submit is that in order to leave no doubt in regard to these matters, as I have stated in the main Part of my reply, we have referred this matter to the National Council of Applied Economic Research. They will be making recommodations and Government would be acting on the basis of those recommondations I would like to assure the hon Member that there is no intention whatsoever of the Government of India to do anything which will adversely affect indigenons manufacturing

SHRI N. G GORAY: I would like to know one point. Why is it that the tractors which are already here are not being lifted if such a demand is there?

SHRI ANNASAHEB SHINDE: In fact what you mention is not correct For instance, as far as the Agro-Industries Corporations are concerned, whatever information I have got as on 30th June, 1972, the number of the tractors which are lying with the Agro-Industries Corporations include 458/RAO 9 tractors which are to be returned to the GDR There is so much controversy

about these tractors. No doubt, they are lying with the Agro Industries. Corporation, but there is an understanding that they are to be returned to the GDR.

SHRI DAHYABHAI V PATEL (Gujrat): How long would you take to do that?

SHRI MAHAVIR TYAGI (Uttar Pradesh): Why don't you start your own factory?

SHRI ANNASAHEB SHINDE. Anyway this number is not material. There are about 750 tractors which are under assembly with the Agro-Industries Co poration Since these tractors are still under assembly, this number is also not material. Then the reserve for the Agro-Services Centres is about 37 tractors The number of the tractors under allottment/delivery-this is the number is 1275 Now, in the country, as a whole, where there are more than 15 Agro-Industrial Corporations in the unless they have some stock of about 15 to 20 to 30 tractors each, how can they deal with the situation? So, the number is not so large.

I would again like to explain one thing. Take for instance the Forguson tractors. In fact, the hon, Member is himself knowledgeabe, he himself knows that farmers have to wait in queue for two to three years even now for getting a tractor. For quality material there is no lack of demand in this country. In fact, there is some premium for this tractor and, therefore, I would like to be enlightened by the hon Member if M/s Massey Ferguson are prepared to supply, if they have any stock, to the Indian farmer My information is that one has to wait on the waiting list up to  $2\frac{1}{2}$  years

SHRI DAHYABHAI V PATEL I went with the Speaker on a Parliamentary Delegation to England We were taken to the Massey Ferguson factory and what they were doing was they were making tractors on order Why don't you ask them? They will give you immediately.

SHRI ANNASAHEB SHINDE: Despite your association with Hindustan Tractors—he is expected to be a very knowledgeable person...

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SHRI DAHYABHAI V PATEL I am very knowledgeable all right Will you put the report of the Tractor Prices Inquiry Committee of your own Ministry on the Table of the House? You will get startling disclosures as to how the Government is destroying this industry. The Government is responsible for the destruction of this industry. Since the Minister says so, will he place the report of the Tractor Prices Inquiry Committee of his own Ministry on the Table of the House? That is why I call this Minister the Minister for Industrial Destruction and not Industrial Development.

Sir, I SHRI ANNASAHEB SHINDE was explaning the position, I was referring to the indigenously manufactured Massey Fergusson tractors Some Massev Fergusson tractors are also imported but that is a different matter I was specifically referring to the ind genouly manufactured or es Thev are not assembled, they are marufactured here and it is one of the best units in the country and we should be proud of it So, there is no question of stocks. Some manufacturers are facing difficulties, whether it is due to price or whether it is due to taxation or whether it is due to some other reasons and we will have to go into It will be the endeavour of our Ministry to review the position from time to time The hon. Member referred to Hindustan tracters, omehow or other he may blame me but to my mind they have stopped manufacturing I do not know why There is no lack of demand but obviously there are some problems et her financial or managerial because of which they had to stop their manufacture

SHRI DAHYABHAI V PATFL You refer to your own report, the report of the Tractor Prices Inquiry Committee, and they will give all the answers there. Put it on the Table of the House so that everybody will know about it

SHRI ANNASAHEB SIIINDE Basically there is nothing wrong in our approach but it some hon Members have any suggestions to make, if they want to make any modifications in the approach, we have always an open mind Our approach is in the interests of the country, in the

interests of the nation and at the same time designed to see that the farmers do not suffer for lack of tractors. One more point I would like to add. He said because of pressure from some country, communist or otherwise, Government has taken this decision. (Interruptions) We do not take decisions under pressure of anybody, any international againcy or any foreign country. We have taken decision on merit

matter of urgent public

importance

SHRI DAHYABHAI V PATEL Always under Russian pressure

SHRI ANNASAHEB SHINDE We take decisions on the basis of our national inte ests

MR DEPUTY CHAIRMAN Mr Kulkarni Please be brief We have already taken twenty-five minutes and only one member has finished

SHRI BABUBHAI M CHINAI (Maharashtra) Sir, I was clubbed with Mr Goray

MR DEPUTY CHAIRMAN You were not in your seat when your turn came and I was told that you would like to ask a little later

SHRI BABUBHAI M CHINAI I wanted that I should not be left out

MR DEPUTY CHAIRMAN You have just come in, it is good for you to follow what is happening I wi'l ca'l you later

SHRI BABUBHAI M CHINAI All righ, Si

SHRI A G KULKARANI (Maharashtra) Sii the hon Minister has now assured that they are giving all assistance to the indigenous tractor industry desire that the indigenous tractor industry should not be discriminated and indiscriminate imports should not be allowed but may I know from the hon Minister one thing? This involves the basic problem of development of agriculture and prices of inputs and services required for the purpose Has the Ministry applied its mind and taken adequate care? Due to verious imposts, part culary fertilizer duty, tractor duty and other duties the prices of inputs

are rising and there are virious indications that they will rise further. While safeguarding the tractor industry the basic point is that agricultural services have to be cheaper if you want to produce more and compete in the world. For that propose may I know whether the Ministry of Agriculture will try with the Ministry of Finance to lower the duties on tractors, fertilizers and pesticides? Otherwise, I only want to warn you that there is a move going on that the duties should be increased because there is a mistaken impression on the part of various radicals that all agriculturists are rich, it is not a fact.

SHRI DAHYABHAI V PATEL: I am glad that there is some sense on that side.

SHRI A. G KULKARNI. You have got all the sense but not relevance

SHRI DAHYABHAI V. PATEL: You will see what relevance there is in a few years.

SHRI A. G KULKARNI: I was asking these two questions, and along with it I wanted to know whether it is a fact that you are going to allow certain imports and whether they are in the range of 25 to 50 The East European country which is going to supply these tractors has not fulfilled the obligation and the Agriculture Ministry will have to be careful; otherwise this country and the farmers will suffer There is the last point I wanted to know about, and it is particularly about the credit facilities for purchase of agricultural tractors. Mr. Goray said that 7,000 tractors are lying stocked I do not know if the quality is bad and therefore there is no demand for it. Now the first flash of bank nationalisation is gone Now a tractor being worth Rs 40,000/ there are various delays in giving credit So will the Ministry take an integrated approach to problems confronting agricultural development, not merely confined to supporting indigenous industries?

SHRI ANNASAHEB SHINDE: I am thankful to the hon Member for making very valuable suggestions. Infact, Indian agriculture today suffers for lack of ade quate draught power, and one of the reasons why our productivity is low is be-

cause we have no adequate draught power. The poor farmers cannot own bullocks, and without bullocks the land c nnot be properly cultivated So there is obviously the need for cultivation of ad quate draught power through power machines, etc and therefore, every step will have to be taken in future to see that the inputs, whether they are fertilizers, agricultural machinery or other, are encouraged, and from that point whatever suggestions have been made by the hon Member, we will see to what extent we can take them up with other Ministries, etc. Ultimately, whatever decisions are taken, they are decisions of the Government as a whole But it will be our endeavour to convince the other Ministries of the desirability of not making the inputs too costly, because that affects agricultural production ultimately.

As far as credit is concerned, to my mind that is also one of the things which comes in the way. If credit-giving is not streamlined, if easy credit is not available, the purchase of tractors also is adversely affected. That is one of the points where the commercial banks, the Reserve Bank and the Finance Ministry may review the position. Also we shall review the position of co-operative banks, see what are their difficulties, and our effort would be to see that the procedure is simplified and easy credit is made available for agricultural inputs including agricultural machinery.

SHRI BABUBHAI M. CHINAI: May I know from the hon. Minister whether what I say presently is correct? So far as the total production of these tractors is concerned, it is some where near 33,000 in the course of the last four years and in 1972-73, even with the best of efforts, it may stand at the same 33,000 are at the most it may go up to 34,000 according to the present schedule. There is also the indigenous prodction of tractors which is also feeding the agricultural demand, by and large to the satisfaction of the agriculturists. Now. Sir, we have a surplus of 7,000 to 10,000 tractors for the last four years Last year we had a surplus of 10,000 on a year-to-year In view of this why has Government decided to import tractors baffles me, even though the hon Minister has tried to explain away why they are thinking of imCalling attention to a

porting tractors the indigenous Sir, if industry is not in a position to deliver the goods, I can quite understand your inpoiting If the indigenous tractors are not good, if the farmers are against using them I can understand it Here the question is that there are certain other difficulties which face the manufacturers, and therefore this surplus is going on The hon Minister pointed out about the Masseys No doubt Masseys are more in demand-there is no doubt about it-and there is a premium of Rs 8,000 on each Massey, and there is a line for it. It may be superio to other tractors But is that a criterion why other manufacturers should be barred, their labour should become unemployed and therefore a kind of stagnation should be brought Now. their activities about peop le manufacture several several One may manufacture the best th ngs quality In another's manufacture the quality may be a little less, may be inferior also All the same, all told, we have to take into consideration whether the industry is in a position to deliver the goods or not. The hon Minister made a sweeping statement in realy to Mr Goray's enquiry that they are only importing tractors of 20 to 50 h p and above Am I right?

SHRI ANNASAHEB SHINDE 20-25 and 50 and above Excluding those which are manufactured here

SHRI BABUBHAI M CHINAI Now the point is these 20 to 50 h p tractors, who are taking these? They are taken by farmers, but they cannot use it all

They have to give it on hire during the season and off season to small people who have got ten acres, eight acres or five acres and that is how they make up the price and give back the loan to the bank. They have to g ve back their loan. In fact, they meet a part of the payment from these hire charges The present position is that the indigenous tractor manufacturers have to pay ten per cent excise duty, ten per cent sales tax and also ex ise duty and sales tax on the components which they buy from the smal-scale industry Some of them they may be importing parts also So, the overall cost

becomes so high that it is difficult to pay Therefore, we have to find a remely so that the indigenous industry can run sm othly and produce more and it would be cheaper The other way is to spend foreign exchange which is very dear to this country at present It can be utilised for other things. We are utilising this foreign exchange to kill our own industry which is coming up slowly. It may not be up to the expectations of the hon Minister or mine or any o her Member of the House but one thing is le tain. If they are not in a position to fulfil the requirments of the country. Then there are 10 000 unsold tractors in the country. In spite of that if the hon M nister says 'No' and their policy is to import it we have not understood it Under the circum tarces, may I know give the hon Minister four or five small sugg stion, ? One, ii crease import duty on completely built up tractors and either completely remove or substantially reduce the costoms and import levies on components imported by established tractor industry Two, either completely remove excise duty on ind genously produced tractors or place a ceiling of Rs 1000 excise duty irrespect of price and h p of tractors Three, reduce State sales tax on tractors produced in India as has been done in the State of Punjab In most States the cales tax varies from 3 per cent to 7 per cent on tractor sa'e pince to the farmer irrespective of whether Indian produced or imported Punjab is the only State which has placed 3 per cent sales tax on imported tractors and only 1 percent on tractors produc d in the country This system should be recommended for un versal adoption by all States Four, to impro e upon the tractor demand and also to help the crash programme for high i agricultural production, loan for the purchase of tractors must be freely available w thout calling for mortgage of landed property in addition to tractors as security. This is being done today by the banks They are asking the farmer to mor tgage his land on which he depends, to buy a t actor I can understand their asking for the tractor to be mortgaged, but not the land Finally most of the ractor-owners are hiring out tractors to very small farmers who can expeditiously carry out the cultivation programme and recoup a part of the large damage caused by drought in several States The revenue losses on account of

elimination or reduction of import levies, customs duties and excise on Indian produced tractors can be recovered by enhancing the import duty and sales tax etc. on completely built-up imported tractors.

MR DEPUTY CHAIRMAN Now, p'ease finish At this rate you may take half an hour.

SHRI BABUBHAI M. CHINAI Half a minute I will not take more. Those who require imported fractors must be made to pay a higher price as in the case of imported automobiles and, finally, where is the necessity of import? who has demanded it?

SHRI RANBIR SINGH (Haryana): Farmers of this country.

MR DEPUTY CHAIRMAN: The Minister will reply.

SHRI BABUBHAI M CHINAI Indigenous tractors are lying idle I only want to say if farmers want imported ones, why should there be ten thousand tractors in the country lving idle? I can understand farmers may require Massey tractors. How is it that imported tractors are being asked for by farmers? It is simply because I think there is a kind of feeling in the minds of the public that an imported thing is always good and an idnigenous thing is not, not only in the case of tractors but in respect of many other things also Therefore, I beseech the hon. Minister to kindly reshape his policy completely ban imports and see that the indigenous industry is not affected

SHRI ANNASAHEB SHINDE Sr, by and large the problems of manufacture of tractors are attended to by the Ministry of My Ministry is Industrial Development mainly a consumer Ministry. That means if we want tractors for agriculture, we depend upon indigenous manufacture or import I do not know why the hon Member got the impression and I did not mean when I made some observations that our indigenous tractor manufacturing industry is not coming up well. In fact I would like to clar fy There is bound to be some quality difference from manufacturer to manufacturer The point I was going to sub nit is that by and large-there are very few indigenous mant facturers, half a dozen or so-by and large I must say I know

something of the tractor industry and I can say that the 'ractor industry is coming up well It needs to be encouraged. Even if sometimes we insist on quality, there should be no resistance. That will help our tractor manufacturers to sell their products easily. Sometimes even on the floor of the Housif some hom. Memb is raise the quality question, I think they should not be discouraged or criticised adversely.

Regarding some of the suggestions the hon Member made about taxation etc., I would like to submit for his information that there is a very heavy duty on imported tractors, almost 45 to 46 per cent (Interruption). The whole approach of the Government of India is that import should be discouraged and indigenous manufacture should be encouraged. That is why a much heaver duty is imposed on imported tractors.

There are other points about credit. about sales tax, etc. I think these are sugges tions for action. They can be debated, and it will be the endeavour of my Ministry to go into these There is an Agriculture Machinery Board under my Chairmanshin We propose to convene a meeting of the Board on which the Agro-Industries Corporation and concerned Ministres are represented. We propos to review the entire question .

SHRI BABUBHAI M CHINAI They are making money out of it, R3 4 croies

SHRI ANNASAHEB SHINDE I think he need not carry this impress on We want to encourage indigenous production. Our a decisions would be such as would encourage indigenous production so that only the gap would be made up by imports.

SHRI MAHAVIR TYAGI: Why not have a factory for it?

SHRI ANNASAHEB SHINDE The HMT has started production at Pinjo e

DR BHAI MAHAVIR (Delhi): I would like to refer to the answer given in this House about the selling pixes of tractors. It was stated on behalt of the Government that information about the selling prices of tractors in the international mar-

## [Dr Bhai Mahavir]

ket was not available with the Government I would like to know, when you decide to import or when you import actually, how you go about the job of importing Do you propose to call global tenders and import trartors from the cheapest source available or you have some other idea of taking a decision on the source of the import? Why I ask this is because I would like to be enlightened on whether it is a fact that last year within a period of something like seven months there was a rise in the prices of imported tractors to the extent of something like Rs 4000 per piece, and because of that just in one deal of 120 tractors or so which were imported or at least planned to be imported by the Punjab Agro-Industries Corporation an amount of Rs 1 20 crores - in excess of the price which had prevailed in the market a few months earlier was to have been drained out of India, because of the excess price being charged by some western exporters like IMT and one or two others I want to know whether such a price rise was permitted by the Government and whether corresponding to that a similar price rise was permitted to the indigenous producers of tractors also during the course of last year, near about the middle of 1971

Thirdly, is it a fact that at the time when these tractors were imported under the World Bank credit scheme and imported at a price which was Rs 4000 or Rs 5000 in excess of the price prevailing earlier, there had been no increase in the international price, competitive price, of tractors and only some producers had increased the price of their products? Thirdly, is it not also a fact that the demand in this country for these smaller Russian tractors was there more than for the western tractors which had increased their prices and, if is so, how is it that these tractors were imported which actually were not corresponding to the demand of the farmers

The hon Minister made some statement about the shortage of draft power I would like to know whether any assessment has been made of the likely effect of this on the demand for tractors because of our land reform measures If we go about seriously and implement those land reform measures,

what will be the effect of that on the demand for tractors because the farms will be reduced in size "Will we have the same size of tractor demand as we have had during these previous years,

Lastly when you talk of the draft power and when you say that some farmers are too poor to purchase even a bullock, do you expect that a farmer who is not in a position to purchase even a bullock would be in a positio to purchase a tractor and, if not, do you visualise some sort of collectivisation of the farms in order to solve that problem?

SHRI ANNASAHEB SHINDE I think Dr Bhai Mahavir has travelled too far and I would reply to him from the end because I do not know why he is bringing in coilec tivisation and othe things. When I say that tractors are not intended to be purchased by the small farmers, our whole idea isthere is experience also where predominanth small ho'dings are concerned—hat customer service centres should be the order of the day That is our idea That means the Agro-Industries Corporations We are trying to encourage the Agro-Industries Corporatious, the private enterprise and the unemployed engineers to establish such customer service centres so that the small farmers who are not able to make immediate payment can easily get tractors for ploughing their farms. In fact, my own understanding is that land ceiling should not adversely affect the demand for tractors Perhaps, the horse power range-that would be the demand pattern-would change For instance Japan is one of the countries of the world which has the lowest holding, like East UP, 84 per cent of farms in Japan use power tillers. The horse power range is diffe ent The horse power may undergo a change But, as I said, there is a growing demand for tractors in this country, we have not touched the fringe of the problem

As far as power machinery for agriculture is concerned for our multiple and double cropping, for proper cultivation of land, etc machinery is required and therefore I do not apprehend any downward trend as far as the demand in the domestic field is concerned. There may be some fears in the minds of some people. But generally the trend should not be affected.

Then the hon Member asked whether we are going to invite global tenders, I would like to submit that we do not want to be indiscriminate, we would only import those tractors for which there is a manufacturing programme earlier in the country. By and large, this would be our approach. There would be an inter-Ministerial Committee which goes into this matter and comes to some assessment on the basis of some broad information available to them and we do not I ke the private parties to import. We import them only through public sector organisations like the STC.

As far as international price is concerned, I do not know why he has mentioned Three has been a general price rise in the world As far as the price rise of indigenous trac ors is concerned, because of rise in prices of raw materials the prices have gone up and we fi d that it was not even found profitable for the indigenous manufacturers to manufacture more tractors They were incurring heavy losses one of the concerns, Massey Fergusson, was incurring heavy losses Therefore the pricing was given on the basis of certain principles

MR DEPUTY CHAIRMAN · Mr Dahyabhai Patel

DR BHAI MAHAVIR One point remains—the price rise in the Agro Industries

MR DEPUTY CHAIRMAN Always one point remains

DR BHAI MAHAVIR There was a price rise of something like four thousand to five thousand rupces per trac or

SHRI ANNASAHEB SHINDE I have replied to that

DR BHAI MAHAVIR in the import by the Agro Industries Corporation

SHRI ANNASAHEB SHINDE I have already replied

DR BHAI MAHAVIR: You have not said about it

SHRI DAHYABHAI V PATEL: Sir, has the Government completely made up

its mind that the ladian tractor industry is to survive and progress or are they of two minds? As for instance, only two days back we had a debate on the taking over of the Indian Iron and Seel Co Government any intention of taking over the tractor plants after putting them into difficulty? I am saying this well advised The Minister knows that I do not make a statement without knowing things as they In this very House, Sir, I had reason to criticise the Ministry of Industrial Development and call it the Ministry for Industrial Destruction primarily because of the treatment he was giving to tractor manufacturers and the step-motherly treatment given to certain industries and the favour shown This has been brought out very well in the report of the Tractor Prices Enquiry Committee which is a departmental comm tee of the Government Minister lay that report on the Table of the House? It will give many startling disclosures

As regards tractors and farmers with the present policy of the Government limiting holdings, may 1 know which farmer will remain in a position to own a tractor?

SHRI RANBIR SINGH: Lakhs and lakhs

SHRI DAHYABHAI V PATEL not asking the ex-Minister of a State am asking the Central Minister which farmer will be able to own a tractor the Government's intention is to prevent farmers from owning tractors and they want only service units to own tractors let them come out with a statement telling the farmers that this is their new policy It is not fair to make people purchase tractors or even manufacture tractors without telling them that this is going to be the policy of Therefore, I would like the the future Government to make themselves clear on this point

The next point I would like to know is how many tractors like the use'ess. German tractors this Government is going to import, or have they formally made up their mind that no tractors are to be imported. I can understand large size tractors being brought for earth work of to the use of the army

[Shri Dahyabhai V. Patel]

That is a different thing altogether. Will the hon'ble Minister enlighten us?

SHRI ANNASAHEB SHINDE: Sir, I do not know if I shall be in a position to convince the hon'ble Member because he has very strong views on certain matters, specially when you look at certain issues through a particular spectacle For instance the question of taking over may be addressed to the Ministry of Industrial Development. But to my mind there is no intention what-In fact, as I said earlier, the Government's effort is to encourage indigenous manufacture of tractors. import programme I have explained in detail that we are going to import only those tractors for which there is already a manufacture programme. Then, his figure has been based on the last estimate. About price why he is feeling . . .

SHRI DAHYABHAI V. PATEL: That is the crux of the matter. You have got the report of the Tractor Prices Enquiry Committee . . .

SHRI ANNASAHEB SHINDE: I would like to know from Mr. Patel why one of the concerns with which he has close association is being closed.

SHRI DAHYABHAI V. PATEL: That question does not arise at all. You mentioned it. I did not mention it.

SHRI BABUBHAI M. CHINAI: The question is is he going to lay it on the Table ?

SHRI LOKANATH MISRA (Orissa): The matter is of considerable importance. He should place the report on the Table of the House. Why does he not lay it on the Table? Do you have any difficulty?

MR. DEPUTY CHAIRMAN: Shri Suraj Prasad.

SHRI BABUBHAI M. CHINAI: Either he must say "No" or he must say "Yes".

SHRI LOKANATH MISRA : You should allow Members to put questions. The Minister must answer the question. What is his reaction to that question?

MR. DEPUTY CHAIRMAN: He has already answered. He says "No".

importance

matter of urgent public

SHRI LOKANATH MISHRA: On a point of order. Do you approve of the Minister sitting in his seat and nodding his head and taking that nodding as his reply in the negative? I must have your ruling on the matter. Let him stand up and say "No". Let it go on record.

SHRI MAHAVIR TYAGI: It is an official report.

MR. DEPUTY CHAIRMAN official reports are not placed on the Table of the House.

SHRI MAHAVIR TYAGI: The official report has been submitted and we have a right to look into that paper.

SHRI ANNASAHEB SHINDE: May I be allowed to say one sentence? question relates to the Ministry of Industrial Development and may be put to that Ministry.

श्री सुरज प्रसाद (बिहार) : जो हमको अभी इंफार्में शन है उसमें रिजर्व बैक आफ इंडिया ने जो अध्ययन किया है रूरल इकोनामिक्स का. उसका कहना है कि हिन्दूस्तान के अन्दर 140 मिलियन हेक्टेयर जमीन है और उसकी जुताई के लिए 112 मिलियन हार्स पावर की जरूरत है और अभी तक 28 मिलियन हासं पावर दैक्टर सप्लःई करता है और शेष जो पावर की जरूरत है उसकी सप्लाई होती है जानवरों के जरिये से तो ऐसी हालत में हिन्दूस्तान में टुक्टर की जो मांग है उसकी कोई तूलना नहीं की जा सकती। जहाँ तक हम को खबर है, हिन्दूस्तान में हर साल 90 हजार ट्रैक्टरों की जरूरत है और यहां टैक्टर पैदा करने वाले जो कारखाने है वह सिर्फ 16 हजार ट्रैक्टर उत्पादन करते हैं जबकि उन की उत्पादन क्षमता 18 हजार ट्वेंक्टर हर साल की है। लेकिन जो बहुत सी ट्रैक्टर बेचने वाली एजेंसिया है उन के यहां इस साल 40 हजार ट्रैक्टर्स का रजिस्ट्रेशन हुआ है उन लोगों द्वारा जो देसी ट्रैक्टर चाहते हैं, और जो त्रिदेशी

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ट्रक्टर चाहने वाले हैं वैमे 27 हजार लोगों ने रिजस्ट्रेशन कराया है। इस प्रकार इम समय देश मे 70 हजार ट्रैक्टर की जरूरत है रिजस्ट्रेशन के मुताबिक और देश में इम समय पैदा होते हैं केवल 16 हजार ट्रैक्टर ग्रौर माननीय मंत्री जी ने यह कहा कि हम विदेश से सिफं 20 हजार ट्रैक्टर मााना चाहने है। ऐसी हालन मे माग और सप्लाई में बहुत बडा पर्क रह जाता है। तो मैं जानना चाहूंगा माननीय मंत्री से कि यह मांग और सप्लाई के बीच मे जो खाई है उस को पाटने के लिए उन के सामने क्या तस्वीर है? दूसरी बात,

श्री उ**पसभापति :** बस, एक ही बात पूछिये ।

श्री सूरज प्रसाद: ग्रीर लोगों ने तो दम दस स्वाल पूछे हैं। मैं जल्दी ही खत्म करता हूं।

दूसरी बात यह कि ट्रैक्टर और उन के पार्म की कीमतें बहुत ज्यादा हैं और 20 परसेंट तो एक्साइज ड्यूटी उन के उपर है। तो मैं सरकार से जानना चाहूंगा कि जो सरकारी एक्साइज ड्यूटी है क्या वह उस को कम करेगी ताकि किसानों को सहलियत से कम दाम पर ट्रैक्टर मिल सके ?

तीमरी बात यह है कि बैक्स से क्रेडिट मिलता है और साथ ही माथ लैंड मार्टगेज बैक से कर्ज मिलता है किमानों को ट्रैक्टर खरीदने के लिए। लेकिन लैंड मार्टगेज बैक से दस वर्ष की किश्त पर रुपया मिलता है और नेश्नलाइज्ड बैक्स से 5 वर्ष की किश्त पर कर्ज मिलता है और यह इन दोनों में ग्रनिंवरोध है। तो क्या इस बीच के अंतर्विरोध को मिटाने के लिए मंत्री जी कोई प्रयास करेगे क्योंकि 5 वर्ष की किश्त किसानों के लिए बहुत ही असुविधाजनक है और इस लिए उस को दम वर्ष की होना चाहिए। सरकार ने जो एग्रो इंडस्ट्रिश्ल कारगोरेणन्म बनाये उन का उद्देश्य यही था कि वह मिर्फ़ ट्रैक्टर ही नहीं बेचेंगे बिल्क देश में ट्रैक्टर बनायोंगे। यह उन का उद्देश्य था, जहां तक मेरी जीनकारी है। मैं सरकार से जानना चाहता हूँ कि क्या सरकार ने कहीं इस तरह का प्रोग्राम रखा है, जैमा कि उन्होंने कहा कि एच०एम०टी० ट्रैक्टर पैदा कर रहा है, इसी तरह देश में जो एग्रो इंडस्ट्री की सर्विस हर राज्य में हुई है क्या वे ट्रैक्टर बनाने की योजना अपने सामने रखते हैं?

और मेरा अंतिम क्वेश्चन यह है कि सभी लोगों ने यह प्रश्न उठाया है कि ट्रैक्टर जो होते हैं वे बड़े खेनों मे चलेंगे इसमे कोई शक नही। जितने भी रिच फार्मर्स हैं वही ट्रैक्टर्स खरीद रहे है, दो, तीन, चार एकड़ का खेत रखने वाले ट्रैक्टर नहीं खरीद सकते है और देश के अंदर 75 प्रतिशत ऐसे किसान है जिन के पास 5 एकड़ तक की खेती है। ऐसी अवस्था में क्या सरकार इस बात पर विचार करती है कि वालंटरी बेसिस पर कोआपरेटिक्ज का आगेंनाइ-जेशन किया जाय ताकि छोटे छोटे जो किसान है या मध्यम दर्जे के किसान है वह ट्रैक्टर खरीद सकें और उसे खरीद करके अपनी खेती का विकास कर सकें। बस।

SHRI ANNASAHEB SHINDE: About the estimates of tractor demand, as I said, the National Council of Applied Economic Research has been entrusted with the study. It is going into the estimates of demand, the problems of credit, taxes, etc. As I have earlier already replied to these queries. these are now at the most suggestions of the honourable Member which can be taken note of. Then about the Agro Industries Corporation taking up the manufacturing programmes, I think there seems to be some misunderstanding on the part of the honourable Member. The intention is not that every Agro Industries Corporation should take up the manufacturing programme. As should be known to the honourable Member manufacture of tractors is highly capital intensive and in fact, one of the weaknesses of our country's economic . . .

SHRI SURAJ PRASAD Tractor is in the small-scale sector now

SHRI ANNASAHEB SHINDE Why don't you listen to me? Whether in the public sector or in the private sector, unless we manufacture tractors or powe -iriliers on a very big scale where the economics of scale would operate, the cost of production would be very high, the quality would not be adequate Therefore, the main purpose of the Agro Industries Carporation is to establish service centres, encourage mechanisation to meet the requirements of spares and other agricultural machinery-that means, to serve the larger interests of the farmers in the States in the field of agricultural macninery, etc. For that purpose the Government of India is encouraging the Agro Industries Corporation

SHRI T ANANDAN (Tamil nadu): I want specific answers to my specific questions.

MR DEPUTY CHAIRMAN I have been very lax with Members Hereafter I will allow only one question

SHRIT. V ANANDAN · From my party nobody has participated Therefore, you will have to allow me May I Know from the honourable Minister whether it is a fact that there are about 25,000 imported tractors lying idle in the country for want of components for so many years? I think that quesiton has also been answered last year in the House I do not know what the position is now. If it is not right, may you be pleased to give the figure of trac tors awaiting components? Also I would like to know whether there are domestic units created for the manufacture of components for these tractors It is also accepted by the Minister and also by some honourable friends here that there are about tractors being produced in the country domestically, but they do not find a market May I not ask you, Mr Minister. that it is due to the exorbitant cost of production that is being manufactured domestically because of the taxation policy? Your policy is, there is a feeling in the country, to equalise by taxation the cost of production of indigenous products on a par with the imported tractors so that the

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farmers of the country will go in for the imported tractors instead of the domestic products Finally I should like to know whether you are not curtailing the employment potential by importing tractors from foreign countries, instead of encouraging domestic production—thereby unemployment is increasing in the country

matter of urgent public

1mportance

SHRI ANHASAHEB SHINDE If we take the last question of the honourable Member, whether the interests of local employment as far as tractor manufacture is concerned.

(Interruption)

SHRIT V ANANDAN It has been hapenning for the last fifteen years

SHRI ANNASAHEB SHINDE I would repeat that import is a temporary phase Only so long as there is a wide gap between the indigenous manufacture and the demand to fill up that gap we would be importing As I said earlier, I do not know whether the honourable Member was there or not when I earlier had replied to this question, our whole emphasis is to encourage indigenous production, our requirements will not be fully and adequately met unless we depend upon your indigenous production Our effort is in that direction As regards spare parts for tractors—he gave some figure, I do not know wherefrom he obtained that figure—the tractors which were purchased 20 years ago or 30 years ago, I do not think even the honourable Member would feel that they should work still In my view that type of tractors are absolutely out of date. And in those countries where they were manufactured, even there they are no longer manufactured As far as the recently manufactured tractors which are imported into this country are concerned, for them there is no difficulty in getting spare parts. A very liberal policy is there in that regard The Agro Industries Corporationis-expected to take adequate stock of these. If they are not available,

1 P M they can immediately send an intimation to us Government of India immediately allows mport There is no difficulty about spare parts for any genuine tractor owner or Agro Indu stries Corporation As far as indigenous manufacture is concerned, I have earlier given the figures to the House.

SHRI T V. ANANDAN : About the policy of the Government to equalise  $\ldots$ 

SHRI ANNASAHEB SHINDE: I have replied to that.

श्री नागेश्वर प्रसाद शाही (उत्तर प्रदेश): श्रीमन, ग्राप बडे गौर मे सुने होगे बाब भाई चिनाई के सवाल को और मत्री महोदय के जवाब को। उनमे यह साफ जाहिर है. यह सरकार और इस देश के उद्योगपित दोनो मिलकर किस तरह से किसानों का शोषण कर रहे है और आगे भी करना बाहते है। श्री बाव भाई चिनाई का वहना है वि भाई, स्राप इम्पोर्ट क्यो करते हो, उद्योगपतियो को छट दे रखो किमानो का जितना भी शोषण करना चाहे करे। रही से रही ट्रैक्टर बना कर, चाहे उमकी लागत 10,000 रु० हो, बेचो उमको 40,000 हु॰ में । उसके जबाब में मुत्री महोदय कहते है, उनके साथ पूरी सहानुभति व्यक्त करते हए, कि हमारी बडी सहानुभूति आपके वर्ग से है और इसिलए मैने 40 से 50 परसेन्ट न्क की इम्पोर्ट ड्युटी लगा रखी है। इस आधार पर देश के उद्योगपित अपने माध्यम से किसानो का शोषण कर रहे है और सरकार भी उन किसानों का शोषण कर रही है, 40 से 50 फीमदी तक ट्रैक्टर पर इम्पोर्ट इयुटी लगा कर । उसके बावज्द यह दम भरती है किसानो के सहयोगी होत की और कृषि की उन्नति की बात करने की ग्रौर कहती है कि हम तो हर तरह की सहायता दे रहे है किसानो को कि वह अन्न का उत्पादन बढाए और देश को आत्मनिर्भर बनाएं।

श्री उपसभापति : ग्राप प्रश्न पूछिए।

श्री नागेत्रवर प्रसाद शाही: श्रीमन्, कहा गया है कि 10 000 इम्पोटेंड ट्रैक्टर्स विक नहीं रहे है। क्यो नहीं बिक रहे हैं, अगर मस्री महोदय उसकी जाच करे, तो जाहिर होगा वह ऐसे ट्रैक्टर है।

**भी रणबीरसिह**: जो ग्रनपापुलर है।

श्री नागेश्वर प्रसाद शाही: जो अनपापुलर है, बहुत ज्यादा हौर्स-पावर के है। ग्राप जाकर दुकानों में देखे, कोई टंक्टर जो 20-25 हार्स पावर का है वह उपलब्ध नहीं है, जो टंक्टर 50 हार्स पावर के ऊपर के है वह आज तक धरा है शो रूम में, कोई उनका ग्राहक नहीं है और सही मानी में ग्राहक नहीं है। दाम उनके इतने ज्यादा है कि कोई नहीं लेता । ये जो इम्पोटर्स है ये आख मूद कर इम्पोर्ट किए है ताकि अधिक से अधिक मुनाफा कमाएं। वे इस बात का खयाल नहीं करते है कि किसान लोगों को किस प्रकार के ट्रैक्टर की ग्रावश्यकता है।

श्रीमन, आप देखेंगे ये लोग अपनी कितनी गलन दलील देते है। देश के सारे एग्रो इडस्टीज से आप जांच करा लें—मै उत्तर प्रदेश की बत बता रहा हैं—चार-चार पाच-पांच साल से लोग तीन-तीन हजार रुपए और पाँच-पाच हजार रुपए एडवान्स देकर अपना आर्डर किए है, आज उन को ट्रैक्टर उपलब्ध नहीं है, और ऐमे लोगो की सख्या हजारो मे है। किसान परेशान है। चार-चार पाच-पाँच लाख रु० पर सुद नही देता है एग्रो इन्डस्ट्रीज कार-पोरेशन। यह परेशानी किसान के सामने है। तब भी उद्योगपति अपना टुन्टर बनाने को तैयार नही। अच्छा ट्रैक्टर बनाएगे नही, इम्पोर्ट होने नहीं देगे । और सरकार अपने इम्पोर्ट इयटी की बात करेगी और ऐसा काम करेगी ताकि उनको करोडो वरोडो रु० ड्युटी की मिले और वे अपना मनमानी ढग से खर्च करे।

मै श्रीमन्, माननीय मत्री जी से यह जानना चाहता हूँ कि क्या सरकार की नीति किसान हितकारी नीति होगी। या किसान नष्टकारी नीति होगी? अगर सचमुच मे सरकार किसानो का हिन चाहती है, तो उसको अपना यह लक्ष्य बनाना चाहिये कि चाहे देशी ट्रैक्टर बयाये जाए या बिदेशो से ट्रैक्टर मंगाये जाए, दोनों के दाम कम होने

## [श्री नागेश्वर प्रसाद शाही]

Calling attention to a

चाहिये ताकि किसान उनको खरीदकर उपयोग कर सके। मैं मन्नी जी से जानना चाहता हैं कि वर्त्तमान मे बाजारो मे जो ट्रैक्टर है, उनके जो दाम बढ़े हए है, उन दामों को कम करने की बात सोचेंगे ?

दसरी बात मैं यह कहना चाहता ह कि क्या आप कोई इस तरह की पाबन्दी लगायेगे जिसके द्वारा किसानो को छोटे टैक्टर उपलब्ध हो सके। तीसरी बात यह है कि क्या गरोब विसानो के लिए सरकार की ओर से हर ताल्लके के अन्दर ट्रैंबटर डिपो खोलेगे, जहां से वे किराये पर ट्रैक्टर ले जा सके श्रौर पूर्जे बगैरह भी खरीद सके ?

SHRI ANNASAHEB SHINDE: Sir, many of the queries I have earlier replied. In fact, with regard to the figure which has been given of tractors lying in the stocks of the Agro-Industries Corporations, for instance, I have even some tentative figure as on 15th August, 1972 and in respect of Assam, Andhra Pradesh, Gujarat, Jammu & Kashmir, Mysore, Maharashtra, Orissa, Rajasthan, Madras, etc., the total comes to 2223 which includes RS-09 tractors from the GDR which I mentioned earlier In respect of Haryana, West Bengal, Meghalaya, etc., the figures are not available with me The total figure may be about 3,000 or so.

Then, Sir, as far the import duty is concerned. I have exp'ained the Government's v ewpoint. The Government has deliberately put a heavier import duty on the imported tractors in other to encourage indigenous manufacture and to discourage their import

As far as the general price structure is concerned, I think, in India, unless there is a very large scale of production of tractors, it would be very difficult to bring down the prices. So this aspect will have to be borne in mind Our units are, compared to the units elsewhere in the world, are very tiny units and, therefore, large-scale manufacture will have to be encouraged, I think, both in the private and public sectors and,

I hope, with economies effected, there will be cheaper tractors available.

MR DEPUTY CHAIRMAN: Yes, Mr. Yadav.

श्री क्यामलाल यादव (उत्तर प्रदेश): मै सरकार का ध्यान इस बान की तरफ दिलाना चाहता है कि जो देश में ट्रैक्टर बन रहे है, चुं कि उनकी गुगात्यक क्षमता ठीक नही है, इसलिए उनकी खपत नहीं हो रही है। तो क्या सरकार ने कोई ऐसा तरीका बनाया है या बनाने का विचार है कि स्वदेश मे जो टैक्टर निर्मित होते है उनकी गुणात्मक क्षमना मे नियत्नण रखा जा सके और बाजार मे रही किस्म केट्रैक्टरैन आ सके जिसके कारण किमानों को नूक्यान न उठाना पड़े ? आज जो इस तरह के ट्रैक्टर बाजार मे लोग नही ले रहे है उसका कारण यह है कि उनका परफार्मेन अच्छा नहीं है और इमलिए रही किस्म के ट्वेंटर लोग लेने के लिए तैयार नही है।

दूसरी बात मैं यह निवेदन करना चाहता हैं कि अभी मती जी ने ट्रैक्टरों के सम्बन्ध मे जो बात कही, मै उसकी तरफ ध्यान दिलाना चाहना है। अभी हमारे देश में जोतबन्दी की सीमा निर्धारित हो रही है उसके कारण 25 हार्स पार्वर्स से वम के ट्रैक्टरो की माग बढाती चली जा रही है श्रीर आप जो है स्टर्स इस्पोर्ट करने जा रहे है वे इसी हिसाब से किये जाने चाहिए और इसके साथ ही माथ पावर टिलर का भी इम्पोर्ट किया जाना चाहिए: अग**र** पावर टिलर्स के इस्पोट की स्कीम स्नापकी नही है, तो आपको इस चीजे को भी इम्पोर्ट करना चाहिए क्योंकि इसकी माँग भी किसानी मे बढते चली जा रही है।

एग्री इन्डस्ट्यिल कारपोरेशन के सम्बन्ध मे एक बात निवेदन करना चाहता ह कि उनके कार्य की जो प्रगति है वह असन्तोषजनक है। वशेषकर उत्तर प्रदेश मे जो हमे जानकारी मिली है कि वहाँ पर एग्रो इण्डम्टियल कारपो-रेशन का काम जो पहले ही खराव चल रहा

था, प्रव और भी खराब हो गया है और ऐसा अनुमान किया जाता है कि वह अगले कुछ वर्षों में समाप्त हो जायेगा। मूल्यों में अप्रत्यक्ष रूप से जो वृद्धि की जा रही है इस ख्याल सं कि उत्पादन बढ़ सके, तो मैं यह निवेदन करना चाहना हूं कि अगर मूल्यों का नी घटा यो जाता तो उनकी खपत कम हो जाएगी। आप विदेशों से ट्रैक्टर इम्गोट कर रहे है और अगर देण में वने हुए ट्रैक्टरों के मूल्य को घटायों ता यहा के लोगों को ज्यादा प्रात्माहन मिलेगा, यहा के लोग यहा क वने ट्रैक्टर खरीदेंगे और इस तरह से विदेशी मुद्रा भी बचेगी।

तीसरी बात जो मैं निवेदन करना चाहता ह वह यह है कि बैनों से किमानों को ट्रैक्टर खरीदने के लिए जो ऋण दिया जाता है उसके लिए ट्रैक्टर को ही रेहन रखा जाना चाहिए और उन्हें अपनी सम्पत्ति या दूसरी चीज को रेहन रखने के लिए मजबूर नहीं किया जाना चाहिए। इस तरह की जो बात हो रही है वह गलन बात है।

आखिर में मैं एक ही मुझाव और देना चाहता हूँ। देण में ट्रैक्टर पड़े हुए है, आप बाहर से भी इम्पोर्ट करते है, यह। अमता भी है, उसकी पृरी खपत नहीं हो रही है, एग्रें इडिस्ट्रियल कारपोरेशन या ट्रैडिस के पास बहुत बड़ी सल्या में लोगों ने र्गिस्टर्ड करा रखा है और रुपया भी जमा कर रखा है और, जैसा गारे जी ने कहा, हुत जगह फर्जी भी दर्ग कराए होगे। तो इन तमाम मामलों नी जाच के लिए क्या सरकार एक ममदी समिति बैठाएगी जो इन बातों की जाच करें त कि टैक्टरों का मून्य कम हो ग्रीर जो दूसरी किठनाइया है वे भी कम हो सक ने

SHRI ANNASAHEB SHINDE Sir, the Government has taken note of the views expressed by the hon Member on the floor of the House, and I do not think there is any need to set up a Par iamentary Committee for this As far as power tillers are

concerned, the Government has licensed a number of units which manufacture power tillers in this country, and some of the units are coming up—though very slowly.

As far as his suggestion to review the working of the Agro-Industries Corporation is concerned, the Government reviews annually the working of the Corporation, and will review the working of U P Agro-Industries Corporation also But my impression is that this is one of the good corporations. There are some defects in all organizations, We shall so into that matter

I have made a note of other points raised by the hon Member.

SHRI THILLAI VILLALAN (Tamil Nadu) We are now discussing the produc tion of tractors ind genous or imported from foreign countries My point is regarding the distribution in configuation of production This I am saying from my personal experience In States, the Agro-Industries Corporations are distibuting To get a tractor, it will take years register the applications and after ten or eleven months they are asked to pay the first instalment. It is more than one year or one and a half years I would like to know form the hon Minister what steps have been taken by the Government to avoid that delay in distributing tractors which are available indigenously or are imported from foreign countries.

SHRI ANNASAHEB SHINDE: both imported tractors and indigenously manufactured tractors, as far as distribution is concerned, there is a Tractor (Control) Ord r now, and under that O der certain forms have been prescribed has to apply on those prescribed forms and deposit a certain amount either with the agents of indigenous manufacturers or, if it is imported, with the Agro-Industries Cor-If tractors are available, there is no delay at all because that Order does But if the sugnot envisage any delay Member is that the gestion of the hon Tractor (Control) Order is too much complicated, perhaps that can be a suggestion which can be looke into

DR. M. K VYAS (Maharashtra): Mav I know from the hon Minister whether two years ago a survey was made of the requirements of tractors in Punjab, Haryana. Guiarat and Andhra Pradesh, to the tune of 22,000 tractors, and for a part of it later on tenders were issued through the World Bank? Were these purchases suspended and later on it became ne essary to issue fresh tenders? For what reason the delay was there? Will this delay cause any additional amount to India? Secondly. I would like to know whether amongst these 20,000 tractors estimated for import, how many will be imported through the World Bank? What are the terms under which the World Bank is going to allow the import of these tractor, it at all? Lastly, I would like to know whether Indian manufacturers are permitted to participate in the tenders called? I would also like to know whether the hon. Minister is aware that some of the tractors manufactured and supposed be unsold were due to technical defects? Would the Government of India ensure that no such tractors are foisted on the agriculturists under the pretext of indigenous manufacture?

SHRI ANNASAHEB SHINDE: The e is no compulsion on anybody to buy a particular type of tractor. It is for the farmer to find out what type or what make he would like to have and accordingly he is expected to put in his order.

As far as import proposals under the World Bank loan are concerned, at the moment there is a proposal for Gujarat, Punjab, Haryana, Andhra Pradesh, Famil Nadu, Mysore and Maharashtra to come forward under the World Bank loan for about 22,000 tractors. As far as my information goes, the indigenous manufacturers are not prohibited to put in their offers in this respect.

MR. DEPUTY CHAIRMAN: Mr. Venigalla Satyanarayana to lay on the Table

DR. M. R. VYAS: Sir, he has not replied to the earlier part, whether two years ago a survey was made and the tenders were not accepted.

## THIRD REPORT OF THE JOINT COMMITTEE OF THE HOUSES ON OFFICES OF PROFIT

SHRI VENIGALLA SATYANARA-YANA (Andhra Pradesh): Sir, I beg to lay on the Table a copy of the Third Report of the Joint Committee of the Houses on Offices of Profit (Fifth Lok Sabha)

# REPORT OF THE JOINT COMMITTLE ON THE CODE OF CRIMINAL PROCEDURE BALL, 1970

SHRI MULKA GOVINDA REDDY (Mysore): Sir, I beg to move:

"That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Code of Criminal Procedure Bill, 1970, be further extended upto the last day of the Eighty-second Session of the Rajya Sabha"

The question was put and the motion was adopted.

#### MESSAGES FROM THE LOK SABHA

- (I) THE SEEDS (AMENDMENT) BILL, 1972
- (II) THE RULERS OF INDIAN STATES (ABOLITION OF PRIVILEGES) BILL, 1972
- (III) THE ADOPTION OF CHILDREN BILL, 1972.

SECRETARY : Sir, I have to report to the House the following messages received from the Lok Sabha, signed by the Secretary of the Lok Sabha:—

**(I)** 

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Seeds (Amendment) Bill, 1972, as passed by Lok Sabha at its sitting held on the 26th August, 1972."

(II)

"In accordance with the provisions of Rule 96 of the Rules of Procedure and